Part (d)

Government have a standing machinery in the Department of Administrative Reforms for this purpose.

UNEMPLOYMENT AMONG ENGINEERS

*136. SHRI T. V. AN AND AN:

SHRI K. P. MALLIKARJU-NUDU:

SHRI SANDA NARAYA-NAPPA:

Will the Mhrster of HOME AFFAIRS' be pleased to state:

(a) whether it is a fact that the un employment problem amongst the qualified engineers is acute;

(b) if so, what steps have so far been taken by Government in the matter and how many persons have got employment during the last year as a result thereof; and

(c) what is the figure that stood in the live registers of the Employment Exchanges in the country in 1968 and at the end of 1969?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir. During the past three years unemployment among engineers has increased.

(b) In May 1968, Government initiated certain measures designed to create additional employment opportunities for engineers. A list of these measures was placed on the Table of the House in answer to Question No. 61 on 24th July, 1968. Both the Central and State Governments have been implementing these measures. A statement indicating the progress made in the implementation of these measures is laid on the Table of the House [See Appendix LXXI, Annexure No. 41.]. It has not been possible to estimate precisely the number of engineers who have secured employment as a result of implementation of these measures. However, as can be seen from the statement laid on the Table of the House, a significant number of engineers have secured employment as a result of these measures.

fTransferred from the 27th February, 1970.

to Questions

(c) There were 50,573 engineers on the live registers of employment exchanges on 31st December, 1968; and 57,834 engineers on 31st December, 1969.

STRIKE IN AIR INDIA

554. SHRI THILLAI VILLALAN: SHRI G. P. SOMASUNDA-RAM:

SHRI RANCHI KALYANA-SUNDARAM:

SHRI S. SIVAFRAKASAM:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the employees of Air India went on a strike in the middle of January, 1970;

(b) if so, what are their grievances; and

(c) the manner in which the grievances are proposed to be removed?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) No, Sir.

(b) and (c) Do not arise. CENSUS

ENUMERATION

555. SHRI THILLAI VILLALAN:

SHRI G. P. SOMASUNDA-RAM:

SHRI RANCHI KALYANASUN-DARAM:

SHRI S. SIVAPRAKASAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have made any arrangements to collect different data alongwith census enu meration in the year 1971; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE: MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) Yes, Sir.

(b) At the 1971 Census enumeration, which will be carried out in

February-March 1971, with the reference date as sunrise of 1 March 1971, the basic enumeration Schedule, called the Individual Slip, will collect data on the following:

1. Name.

2. Relationship to Head of Household.

3. Sex.

4. Age.

5. Marital Status.

6. For the currently married women, the age of marriage and if a child born in the last one year.

7. Details of birth place.

8. Details of place of last residence.

9. Duration of current residence.

10. Religion.

11. If belonging to Scheduled Caste or Scheduled~Tribe.

12. Literate or otherwise.

13. Educational level and detailed particulars of graduates and technical diploma or degree holders;

14. Mother tongue.

15. Other Languages known.

16. Main Activity—If economically active, details of industry, occupation and class of worker;

If economically not active, if the Individual attends to household duties or is a student, a rent receiver or retired person, dependent, beggar or vagrant inmate of a charitable of panel institution and others such as those unemployed and seeking, work.

17. Secondary economic activity, if any.

A population Record prepared at the Census enumeration gives the particulars of the composition of each household.

Preliminary to Census enumeration, during 1970 all houses are numbered and listed when data are collected on the following:

(i) Census Houses—material of roof and wall, use of the Census house, number of rooms occupied by a household, number of persons living in the house and tenure status; and (ii) Establishments—w h e t h e r manufacturing, trading or others; whether Government, Private or Cooperative Institutions; average number of persons working daily; in case of manufacturing Establishments further details like description of the goods produced, and type of fuel used and in case of trading establishments the type of goods bought and sold and whether on wholesale or retail.

MODERNISATION OF AIRPORTS

556. SHRI SITARAM JAIPURIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration to modernise the airports in the country:

(b) if so, the details thereof; and

(c) the time by when the work is proposed to be undertaken?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c) Provi-sioni has been made in the Fourth Flan for providing additional facilities for meeting requirements at our airports more adequately. The works include improvement of runways, aprons, and taxi-tracks, construction of new terminal complexes and provision of communication and navigational facilities. Special provision has been made to modernise our four international airports. Development works are already in progress and more will be taken up during the Fourth Plan period.

ATROCITIES ON PERSONS BELONGING TO SCHEDULED CASTES AND SCHEDULED TRIBES

557. SHRI CHITTA BASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the fact that persons belonging to the Scheduled Castes and Scheduled Tribes have of late been subjected to widespread atrocities in different parts of the country.

(b) if so, what are the basic causes which led to such atrocities;

(c) whether Government propose to set up a High Power Commission